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Date: 13/12/2025

(2024) 06 NCLAT CK 0001

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Ins) No.1138 Of 2024

Cisco Systems Capital India Pvt.

Ltd

APPELLANT

Vs

Kuldeep Verma Liquidator Of Manthan Broadband Services

Private Limited

RESPONDENT

Date of Decision: June 5, 2024

Acts Referred:

• Insolvency and Bankruptcy Code 2016 - Section 60(5)

Hon'ble Judges: Yogesh Khanna, Member (J); Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Vivek Sibal, Rahul Auddy, M.S. Bhardwaj

Final Decision: Disposed Of

Judgement